

Telecom Regulatory Authority of India
Maha Nagar Door Sanchar Bhavan, Jawahar Lal Nehru Marg
(Old Minto Road) New Delhi - 110002.

No. 1-8/2007- A&P

Dated: 20th February, 2007

To

All Ministries/Departments/Government of India and PSUs.

Sub:- Calling applications for filling up the post of 'Assistant' in TRAI on deputation on foreign service basis.

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization proposes to prepare a panel of Assistants for appointment against likely vacancies, on deputation on foreign service terms, initially for a period of two years. The details of qualification and experience etc are as under:-

<i>S.No.</i>	<i>Name of the Post</i>	<i>Scale of Pay</i>	<i>Qualification/eligibility</i>
1.	Assistant	Rs. 5500-175-9000 plus allowances such as DA, HRA, CCA etc. as per Govt. Rules.	Officials (i) holding equivalent post or (ii) six years of regular service in the pay scale of Rs.4000-6000/- or (iii) ten years of service in the pay scale of Rs. 3050-4590/- with working knowledge of computer.

2. TRAI has been exempted from the rule of immediate absorption upto 23.01.2008 by Department of Pension & Pensioner's Welfare for appointment on deputation. For further exemption, the matter is being taken up with the Government.

3. All the Ministries/ Departments/ PSUs are requested to forward applications in the enclosed proforma alongwith **attested copies of ACRs** for the last five years and vigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately.

4. Last date for receipt of the application complete in all respect is **6th April, 2007**

Yours faithfully,

Sd/-

(M.D. Pathak)

Technical Officer (A&P)